COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 119 OF 2016

Dated: 9th November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Adani Power Rajasthan Ltd. ….Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors. ....Respondent(s)

Counsel for the Appellant(s) : Mr. Krishnan Venugopal, Sr. Adv.
Mr. S. Venkatesh
Mr. Shashank Khurana
Mr. Varun Singh
Mr. Pratyush Singh
Mr. N. Bhattacharya

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta,
Mr. Abhishek Upadhyay and
Ms. Himanshi Andley for R.1

Mr. Anand K. Ganesan for R.2 to R.4

ORDER

It is represented that pleadings are complete.

List the matter for hearing on ***30.01.2017.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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